

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 1899/2024 in C.P. (IB)/1790(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- Subodh Kumar Agrawal
IN THE MATTER OF
State Bank of India
V/s
Ushdev International Ltd.

**Section: 60(5), Rule 11 of NCLT, 2016 U/s 7 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 1899 of 2024:- Counsel, Kabir Saund appeared for the Applicant.

This Application is filed by the RP for placing on record Progress Report of the Liquidation process for a period of 01.09.2023 till 31.12.2023, which has been annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 1899 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)